

Office Notice, Office
Memorandum, of sram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Per Tribunal

Fixed for A.H.T.R.
with prayer for J.P. Petition
during the week commencing
from 12-4-94 at Nagpur.
Informative applicant/counsel
bondy, Reg. & sram

Office objection

Applicant No. 18 has not
signed the application.

M.P. No. 259/94
for joint application
Fixed on the
week commencing
from 12-4-94 at
Nagpur.

Information issued to the
applicant's advocate on 13/4.


J.P.

Notices issued to the
respondents on 21/4/94.


21/4/94

Date:- 12-4-94 [Nagpur]

Mr. M.M. Sudame
for the applicant.

Notice before admission
returnable in the week
commencing from 4-7-94

M.P. 259/94 for
joint application allowed.

M.R. Kolhatkar

(M.R. Kolhatkar) (M.S. Deshpande)
MCA V.C.

Dated: 4/7/94.

Applicant by Sh. M.M. Sudame.
Respondents by Sh. P.S. Kamhatkar.
Reply within four weeks. The
matter be listed for admission
in the week commencing from
30/8/94.

Received Reply of
Reply on 4/7/94
at Nagpur

M.R. Kolhatkar M.S. Deshpande
(M.R. Kolhatkar) (M.S. Deshpande)
MCA) V/c.

Dated: 15.9.94 Camp: Nagpur

Heard Shri Lokhande for
Shri Sudame for the applicants.

It is apparent that as per
Notification dated 3.7.92 for
the post of Diesel Assistant, the
applicants were not eligible for
the post of Diesel Assistant
because some were not fulfilling
the eligibility condition and
some of them had failed in
Selection test and hence, the
question of their promotion ^{to} the
post of Diesel Assistant did not
arise. In the circumstances, we,
therefore, see no merit in the
application, it is dismissed.

Copied T.O. dtd 15-9-94
Sent to the parties
on 21/9/94

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21/9/94

R. Rangarajan M.S. Deshpande
(R. Rangarajan) MCA) (M.S. Deshpande) V/c